



Honourable Shri Justice Ganesh Dilip Karnik

B.Sc., LL.B.

2001 - 2012

Justice Ganesh Dilip Karnik was born on May 10, 1950. He was enrolled as an Advocate on June 22, 1972 and practised in District Court Pune. He appeared frequently in Bombay High Court, mostly in writ matters till 1990. He was appeared as Principal Counsel before two Full Benches of Bombay High Court. He specialised in Civil and all general branches of Civil Law. He was appointed as a Government Counsel in one case by Charity Commissioner's Office. He was appointed as an Additional Judge of the Bombay High Court on October 12, 2001. He was appointed as a permanent Judge on October 3, 2004. Retired on May 10, 2012.